

GOVERNMENT OF INDIA
MINISTRY OF INFORMATION AND BROADCASTING
RAJYA SABHA
QUESTION NO 21.12.2009
ANSWERED ON
GAZETTE NOTIFICATION FOR OFFICERS OF DOORDARSHAN .

3454

SHRI RAJNITI PRASAD

Will the Minister of INFORMATION AND BROADCASTING be pleased to state :-

- (a) Whether it is a fact that the posts of TVNCS\ANCS/ANES in doordarshan are in the category of Group A for which gazette notification are necessary;
- (b) whether it is a fact that no notification has been issued, so far,
- (c) whether the gazette notification were issued in respect of producers who were regularized by the same order,
- (d) whether the notifications were prepared in 1997 and 2009 but were not sent for publication;
- (e) whether their recruitment rules have not been prepared even after 21 years; and
- (f) If so, the reasons therefor?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING

(SH. C.M.JATUA)

(a) The post of TVNCs in Doordarshan is in the pay scale of Group 'A'. However gazette notification is necessary only in case of conscious decision to treat concerned officers as gazetted officers. There is no such decision on record in respect of TVNCs etc.

(b) Yes Sir

(c) Yes Sir

(d) Draft Recruitment Rules have not been finalized so far

(e) & (f) Recruitment Rules of TVNCs/TVANCs/TVANEs are under finalization in consultation with the nodal departments.